

12. 00 NOON

PAPERS LAID ON THE TABLE

Report of the Committee to examine implementation of the recommendations of Gujral Committee for promotion of Urdu

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Madam, I lay on the Table a copy (in English and Hindi) of the Report of the Committee to examine implementation of the recommendations of Gujral Committee for promotion of Urdu.

Notifications of the Ministry of Food and Civil Supplies (Department of Civil Supplies)

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): Madam, I lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Food and Civil Supplies (Department of Civil Supplies): —

(i) S. O. No. 197(E), dated the 20th March, 1991, declaring certain commodities to be essential commodities for the purposes of the said Act.

(ii) S. O. No. 223(E), dated the 26th March, 1991, publishing the Pulses, Edible Oilseeds and Edible Oils (Storage Control) Amendment Order, 1991.

Report of the Union Public Service Commission for the year 1989-90 and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): Madam, I lay on the Table, under clause (1) of article 323 of the Constitution, a copy each (in English and Hindi) of the following papers: —

(i) Fortieth Annual Report of the Union Public Service Commission for the year 1989-90.

I (ii) Government Memorandum on the Report explaining the reasons for the non-acceptance of the advice of the Union Public Service Commission referred to in Chapter IX of the Report.

I. Report and Accounts (1989-90) of the National Small Industries Corporation Limited, New Delhi and related papers

II. Report and Accounts (1989-90) of the Indian Rubber Manufacturers Research Association, Thane (Maharashtra) and related papers

j THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. I. KURIEN): Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956: —

(i) Thirty-fifth Annual Report and Accounts of the National Small Industries Corporation Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

II. A copy each (in English and Hindi) of the following papers: —

(i) Thirty-first Annual Report and Accounts of the Indian Rubber Manufacturers Research Association, Thane (Maharashtra), for the year 1989-90, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Association.

EIGHTY-FIFTH REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI SUKOMAL SEN (West Bengal): Madam, I beg to present the Eighty-fifth report (in English and Hindi) of the Committee on Subordinate Legislation.